## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 48(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: Sh. Vishnu Kr. Sureka V/s. M/s V.L Estates Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO	. NAME	DESIGNATION	REPRESENTATION SIGNATURE
<i>j</i> .	ARUN KATHPALIA	SR. ADV.	RESPONDENTS 7 Airyal
۵.	ANKIT SINGAL	AOV	RESPONDENTS RESPONDENTS
3.	UK Choudhury	Sr Advocali	Petroners / Abainah
4.	Hristinesh Bar	nah Advoralc	" (Dainah
5.	Sieuris Mitta	l Örder	<b>'</b> ,

Both counsels pray for an adjournment. At their request, the date is being fixed . for 27.10.2016 & 28.10.2016. No further adjournment shall be granted.

- 2. Parties are directed to file their written synopsis in advance. Citations relevant to their pleading, if any, may be filed alongwith.
- 3. In view of the above, the date of 22<sup>nd</sup> September, 2016 is hereby recalled.

(Ina Malhotra)

Member Judicial